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Dated: 12.3.91.

Applicant by Mr. G.S.
Walia.

Notice regarding reply
and interim relief, returnable
on 23.4.91.

Mr. Walia undertakes to
supply five copies of the
application for service
alongwith the notice by
15.3.91.

T.C. Reddy (T.C. Reddy) M(T)	P.S. Chaudhary (P.S. Chaudhary) M(A)
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Date: 27.3.91

This is an application for
withdrawal of the original application.
It is under the signature of the
counsel who is moving under the
instruction of the client who
states that his case for promotion
is considered by the department.

Under the circumstances

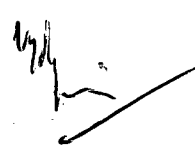
Notices are issued
to the AI Respondents
on dt 20.3.91
NR
21.3.91

Received copy of
order dt-27-3-91

~~Bahusky~~
For G.S. Walia
Advocate
27-3-91

(3)
mentioned above original
application is being allowed
to be withdrawn as the applicant
has stated that his case for
promotion is being bridged.

There will be no order
as to costs.


(M. Y. Prasad) (U. C. Smirnova)
M. (P) V.C.

27/3/91
order/Judgement despatched
to Applicant/Respondent (s)
on 19.4.91


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